



# भारत का राजपत्र

## The Gazette of India

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

*mal*  
19/11/11

सं० 42] नई दिल्ली, शनिवार, अक्टूबर 14, 2000 (आश्विन 22, 1922)  
No. 42] NEW DELHI, SATURDAY, OCTOBER 14, 2000 (ASVINA 22, 1922)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके  
[Separate paging is given to this Part in order that it may be filed as a separate compilation]

### भाग III—खण्ड 2 [PART III—SECTION 2]

पेटेंट कार्यालय द्वारा जारी की गई पेटेंटों और डिजाइनों से सम्बन्धित अधिसूचनाएं और नोटिस  
[Notifications and Notices Issued by the Patent Office relating to Patents and Designs]

THE PATENT OFFICE  
PATENTS AND DESIGNS

Calcutta, the 14th October 2000

#### ADDRESS AND JURISDICTION OF THE OFFICES OF THE PATENT OFFICE

The Patent Office has its Head Office at Calcutta and Branch Offices at Mumbai, Delhi and Chennai having Territorial Jurisdiction on a Zonal basis as shown below :—

Patent Office Branch,  
Todi Estates, IIIrd Floor,  
Lower Parel (West),  
Mumbai-400 013.

The States of Gujarat,  
Maharashtra, Madhya  
Pradesh and Goa and the Union  
Territories of Daman and  
Diu and Dadra and Nagar Havelli.

Telegraphic address "PATOFFICE"  
Phone No. 482 5092  
Fax No. 022 495 0622.

Patent Office Branch  
Unit No. 401 to 405, IIIrd Floor,  
Municipal Market Building,  
Saraswati Marg, Karol Bagh,  
New Delhi-110 005.

The States of Haryana,  
Himachal Pradesh, Jammu and  
Kashmir, Punjab, Rajasthan,  
Uttar Pradesh and Dehli and  
the Union Territory of  
Chandigarh

Telegraphic address "PATENTOFIC"  
Phone No. 578 2532  
Fax No. 011 576 6204

Patent Office Branch,  
Wing 'C' (C-4, A),  
IIIrd Floor, Rajaji Bhavan,  
Besant Nagar, Chennai-600 090.

The States of Andhra Pradesh,  
Karnataka, Kerala, Tamilnadu and  
Pondicherry and the Union  
Territories of Laccadive, Minicoy  
and Amindivi Islands.

Telegraphic address, "PATENTOFIS"  
Phone No. 490 1495  
Fax No. 044 490 1492.

Patent Office (Head Office),  
"NIZAM PALACE", 2nd M.S.O.  
Building, 5th, 6th & 7th  
Floors, 234/4, Acharya Jagadish  
Bose Road, Calcutta-700 020.

Rest of India.

Telegraphic address "PATENTS"  
Phone No. 247 4401  
Fax No. 033 247 3851.

All applications, notices, statements or other documents or any fees required by the Patents Act, 1970 and the Patents (Amendment) Act, 1999 or the Patents Rules, 1972 as amended by the Patents (Amendment) Rules, 1999 will be received only at the appropriate offices of the Patent Office.

Fees :—The fees may either be paid in cash or may be sent by Bank Draft or Cheques payable to the Controller of Patents drawn on a scheduled Bank at the place where the appropriate office is situated.

## पेटेंट कार्यालय

एकस्य तथा अधिकस्य

कलकत्ता, दिनांक 14 अक्टूबर 2000

पेटेंट कार्यालय के कार्यालयों के पते एवं क्षेत्राधिकार

पेटेंट कार्यालय का प्रधान कार्यालय कलकत्ता में अवस्थित है तथा मुंबई, दिल्ली एवं चैन्नई में इसके शाखा कार्यालय हैं, जिनके प्रादेशिक क्षेत्राधिकार जोन के आधार पर निम्न रूप में प्रदर्शित हैं।—

पेटेंट कार्यालय शाखा, टांडी इस्टेट,  
तीसरा तल, लोअर पारेल (प.),  
मुंबई-400 013.

गुजरात, महाराष्ट्र, मध्य प्रदेश  
संघ शासित क्षेत्र एवं मंच  
शासित क्षेत्र, दमन तथा दीव एवं  
दादर और नगर द्वेदीप।

तार पता - "पेटेंटॉफिस"

फोन : 482 5092 फैक्स : 022 4950 622

पेटेंट कार्यालय शाखा,

एकक सं. 401 से 405, तीसरा तल,  
महाराष्ट्र शासन भवन,  
महाराष्ट्र शासन कार्यालय बाग,  
नई दिल्ली-110 005.

हरियाणा, हिमाचल प्रदेश, जम्मू  
तथा कश्मीर, पंजाब राजस्थान,  
उत्तर प्रदेश तथा दिल्ली राज्य  
क्षेत्रों एवं मंच शासित क्षेत्र चंडीगढ़।

तार पता - "पेटेंटॉफिस"

फोन : 578 2532 फैक्स : 011 576 6204

पेटेंट कार्यालय शाखा,

विंग सी (सी-4, ए),

तीसरा तल, राजाजी भवन, बसन्त नगर,  
चैन्नई-600090।

आन्ध्र प्रदेश कर्नाटक केरल तमिलनाडु  
तथा पाण्डिचेरी राज्य क्षेत्र एवं  
संघ शासित क्षेत्र, लक्षद्वीप, मिन्निकाय  
तथा एरिन्निदिचि द्वीप।

तार पता - "पेटेंटॉफिस"

फोन : 490 1495 फैक्स : 044 490 1492

पेटेंट कार्यालय (प्रधान कार्यालय)

निजाम पैलेस, द्वितीय बहमनीय कार्यालय  
भवन 5, 6 तथा 7वां तल,  
234/4, आचार्य जगदीश बोस मार्ग,  
कलकत्ता-700 020.

भारत का अवशेष क्षेत्र।

तार पता - "पेटेंटॉफिस"

फोन : 247 4401 फैक्स : 033 247 3851

पेटेंट अधिनियम, 1970 तथा पेटेंट (संशोधन) अधिनियम  
1999 अथवा पेटेंट (संशोधन) नियम, 1972 द्वारा उपरोक्त  
सभी आवेदन, सूचनाएं, विवरण या अन्य दस्तावेज या कोई  
फीस पेटेंट कार्यालय के केवल समुचित कार्यालय में ही ग्रहण  
किये जायेंगे।

शब्द : शब्दों की अद्वयता या तो नकद की जागी यद्यपि  
जहां उपयुक्त कार्यालय अब स्थित है, उस स्थान के अनुसूचित बैंक  
से नियंत्रक की भुगतान योग्य बैंक ड्राफ्ट अथवा चैक द्वारा की  
जा सकती है।

## CORRIGENDUM

In the Gazette of India, Part-III, Sec. 2 dated the 29th  
July, 2000. In page—605 Col-2 read the application for  
Patent No. 901/Del/91 (184289) filed on 23rd September,  
1991.

In the Gazette of India, Part-III, Sec. 2 dated the 12th  
August 2000 In page—652. Col.-2 read the application for  
Patent No. 570/Cal/95 (184371) filed on 22nd May, 1995  
instead of 570/Cal/2000.

APPLICATION FOR THE PATENT FILED IN THE  
PATENT OFFICE BRANCH AT TODI ESTATE, 3RD  
FLOOR, SUN MILL COMPOUND, LOWER PAREL (W),  
MUMBAI-400 013

31-7-2000

713/Mum/2000 Hindustan Lever Limited. "Cosmetic com-  
position with improved benefit agents"714/Mum/2000 Kiran Anant Naik. "Hybrid thermal power  
plant".715/Mum/2000 Bayer Aktiengesellschaft. "Process for  
preparing 2-chloro-4-nitrophenyl ketone".  
(Priority Date : 27-8-99) Germany.716/Mum/2000. Bayer Aktiengesellschaft "Process for  
preparing monodisperse anion exchangers".  
(Priority Date : 27-8-99 & 12-11-99) Germany.717/Mum/2000. Westinghouse Air Brake Company  
"Aftercooler having bypass passage integrally  
formed therewith".  
(Priority Date : 24-8-99) U.S.A.718/Mum/2000. Westinghouse Air Brake Company  
"Normally open purge valve". (Priority Date :  
24-8-99) U.S.A.719/Mum/2000. Westinghouse Air Brake Company.  
"A suspension system for a car mounted brake  
assembly". (Priority Date : 17-9-99) U.S.A.

1-8-2000

720/Mum/2000 Hindustan Lever Limited. "Composition  
for enhancement of detergency".721/Mum/2000. Tata Institute of Fundamental Research.  
"Preloaded parabolic dish antenna & the method  
of making it".722/Mum/2000 Bayer Aktiengesellschaft "Process for  
preparing monodisperse anion exchangers having  
strongly basic functional groups" (Priority  
Date : 27-8-99 & 10-11-99 Germany.